THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated Shillong 20th November, 2017

NO.HCM.II/123/2015/4281: The High Court of Meghalaya is pleased to declare the following days to be observed as holidays in the High Court of Meghalaya during the year 2018.

Sl. No.	Holiday	Date	Day
1.	New Year's Day	1 st January	Monday
2.	Winter Vacation	2 nd to 19 th January	Tuesday to Friday
3.	Republic Day	26th January	Friday
4.	Maha Shivaratri	13th February	Tuesday
5.	Dol Jatra (Holi)	1st & 2nd March	Thursday & Friday
6.	Ram Navami	25th March	Sunday
7.	Good Friday	30th March	Friday
8.	Dr. Ambedkar's Birthday	14th April	Saturday
9.	Shad Suk Mynsiem	Date to be notified	
10.	Buddha Purnima	29th May	Tuesday
11.	Id-ul-Fitr	16th June	Saturday
12.	U Tirot Sing Day	17th July	Tuesday
13.	Behdeinkhlam	Date to be notified	
14.	Independence Day	15th August	Wednesday
15.	ld-ul-Zuha	22 nd August	Wednesday
16.	Raksha Bandhan	26 th August	Sunday
17.	Janmashtami	3 rd September	Monday
18.	Unitarian Day	18th September	Tuesday
19.	Muharram	21st September	Friday
20.	Mahatma Gandhi's Birthday	2 nd October	Tuesday
21.	Puja Holidays	17th to 19 October	Wednesday to Friday
22.	Deepawali Holidays	5th to 9th November	Monday to Friday
23.	Nongkrem Dance	Date to be notified	
24.	Wangala Dance	Date to be notified	
25.	Milad-un-Nabi	21st November	Wednesday
26.	Seng Kut Snem/ Guru Nanak Birthday	23 rd November	Friday
27.	Pa Togen N Sangma	12th December	Wednesday
28,	Winter Vacation including Death Anniversary of U Soso Tham and U Kiang Ningbah Day	17th to 31st December	Monday to Monday

Note:-

- In addition to the aforesaid holiday all Courts shall remain closed on such as are observed as Local Holidays in Executive Offices and also on days which are observer as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881 (XXV of 1881).
- If any of the festival does not fall on the holiday notified above, necessary notification changing the date will be issued in due course of time.

REGISTRAR GENERAL

Copy to :-

- The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong.
- 4. The PA to Registrar General, High Court of Meghalaya, Shillong.
- The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Ampati.
- 6. The Director, Meghalaya State Judicial Academy, Shillong.
- 7. The Registrar, High Court of Meghalaya, Shillong.
- 8. The Registrar High Court of Meghalaya, Shillong.
- 9. The Deputy Registrar (Administration), High Court of Meghalaya, Shillong.
- The Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
- 11. The Assistant Registrar (Record), High Court of Meghalaya, Shillong.
- 12. The Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.
- 13. The Chief Librarian, High Court of Meghalaya, Shillong.
- 14. The Chief Translator (I/c Procurement Section), High Court of Meghalaya, Shillong
- 15. The Public Relations Officer, High Court of Meghalaya, Shillong.
- 16. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- 17. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
- 18. The PS to the Advocate General of Meghalaya, Shillong.
- 19. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
- 20. The President/Secretary, Shillong Bar Association, Shillong.
- 21. Notice Board.
- 22. Office file.

REGISTRAR GENERAL